

Form G (REVISED)

INVITATION FOR EXPRESSION OF INTEREST FOR

**BIL VYAPAR LIMITED (FORMERLY BINANI INDUSTRIES LIMITED)
ENGAGED IN BUSINESS OF MANAGEMENT CONSULTANCY**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	BIL Vyapar Limited (formerly Binani Industries Limited) CIN - L24117WB1962PLC025584
2	Address of the registered office	Registered office- 37/2, Chinar Park, New Town, Rajarhat Main Road P.O-Hatiara, Kolkata- 700157, West Bengal, India Corporate Office- Mercantile Chambers 12, J.N. Heredia Marg, Ballard Estate, Mumbai- 400001, Maharashtra, India
3	URL of Website	https://binaniindustries.com/
4	Details of Place where majority of Fixed Assets are located	Corporate Office: Mercantile Chambers 12, J.N. Heredia Marg, Ballard Estate, Mumbai- 400001, Maharashtra, India Other location: Sarkar-II, Final Plot No. 522/3 of T.P. Scheme No. 3/5(Varied) Moje Chhadavad, Taluka City, District: Ahmedabad and Sub District Ahmedabad-3 (Memnagar)
5	Installed capacity of main products/ services	The Company was engaged primarily in the business of Management Consultancy.
6	Quantity and value of main products/ services sold in last financial year	As per the Financial Year 2024-2025 Quantity- NA Value- Total Revenue- Rs. 0 Other Income- Rs. 2,51,000
7	Number of employees/ Workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	a. Last available financial statements (with schedules) of two years - Can be obtained by mailing at ibc.binani@gmail.com and also available at website; b. List of Creditors available at the website of IBBI i.e. https://ibbi.gov.in/claims/claim-process/L24117WB1962PLC025584
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by mailing at ibc.binani@gmail.com
10	Last date for receipt of Expression of Interest	19.02.2026
11	Date of issue of Provisional List of Prospective Resolution Applicants	26.02.2026
12	Last date for submission of objections to Provisional List	03.03.2026
13	Date of issue of Final List of Prospective Resolution Applicants	06.03.2026
14	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to Prospective Resolution Applicants	06.03.2026
15	Last date for submission of Resolution Plans	07.04.2026
16	Process email ID to submit EOI	ibc.binani@gmail.com
17	Details of the corporate debtor's registration status as MSME	NA

Subodh Kumar Agrawal
Interim Resolution Professional of
BIL Vyapar Limited (formerly Binani Industries Limited)
IBBI/PA-001/IP-P00087/2017-18/10183
AFA Valid till 31st December, 2026
Room No 301, 3rd Floor
1 Ganesh Chandra Avenue
Kolkata 700013
Date: 02/02/2026
Place: Kolkata